

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS**

**LOK SABHA  
UNSTARRED QUESTION NO. 861  
TO BE ANSWERED ON 7<sup>TH</sup> FEBRUARY, 2018**

**TRANSFER OF PROPERTY BELONGING TO THE DEPARTMENT OF POSTS**

861. SHRI C.N. JAYADEVAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has approved the transfer of land and buildings belonging to Department of Posts at Thrissur in the State of Kerala to Thrissur Municipal Corporation for widening of the Pattalam Road in the town; and
- (b) if so, the details thereof and the action taken by the Government to facilitate actual transfer of this land and property to the Corporation?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) & (b) Yes, Madam. The Government has approved the transfer of 16.5 cents of land and buildings of Thrissur Central Post Office in Survey No. 1212/1 to Thrissur Municipal Corporation, for the purpose of widening of Pattalam Road in lieu of alternative land in Survey No. 1236 of equal cost and equal measurement situated at a distance of about 200 meters from the existing Post Office building. A new Post Office building, having a built up area of 3500 square feet will be constructed by Thrissur Municipal Corporation at their own cost. The Government has directed its field unit to execute the transfer deed to facilitate actual transfer of land and property to the Corporation.

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